

SCHEDULE I
FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF VEENAPANI ADVISORY PRIVATE LIMITED

1.	NAME OF CORPORATE PERSON	VEENAPANI ADVISORY PRIVATE LIMITED.
2.	DATE OF INCORPORATION OF CORPORATE PERSON	22/03/2005.
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	Registrar of Companies, Delhi.
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U74140DL2005PTC134330
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	C-76, Dayanand Colony, Lajpat Nagar-IV, New Delhi- 110024.
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	24/02/2020.
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Pankaj Arora- Insolvency Professional 136, 1 st Floor, Shubham Tower, Neelam Chowk, N.I.T., Faridabad, Haryana-121001. Email: tra.pankaj@gmail.com Mob.: +91-9810157769 Registration number: IBBI/IPA-001/IP-P01743/2019- 2020/12739.
8.	LAST DATE FOR SUBMISSION OF CLAIMS	25/03/2020.

Notice is hereby given that the VEENAPANI ADVISORY PRIVATE LIMITED has commenced voluntary liquidation on 24th February 2020.

The stakeholders of VEENAPANI ADVISORY PRIVATE LIMITED are hereby called upon to submit a proof of their claims, on or before 25th March 2020, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



Pankaj Arora
Pankaj Arora
Liquidator of Veenapani Advisory Private Limited
IBBI/IPA-001/IP-P-01743/2019-2020/12739
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Neelam Chowk, N.I.T., Faridabad, Haryana-121001.
Email: tra.pankaj@gmail.com
Mob.: +91-9810157769

Date: 26.02.2020
Place: Faridabad